

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PB,
NEW DELHI
O.A. NO.78 OF 2025

IN THE MATTER OF:-

ARMAAN PALLIWAL

...APPLICANT

VERSUS

GOVT OF NCT OF DELHI & ORS

...RESPONDENTS

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Filed By:-

DATED: 09/04/2026

NEW DELHI



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**COMPLIANCE REPORT FOR AND ON BEHALF OF R-4 i.e.
NEW DELHI MUNICIPAL COUNCIL (NDMC)**

Hon'ble Sir,

IT IS SUBMITTED AS UNDER:-

A. That the New Delhi Municipal Council (NDMC), through its competent officer, most respectfully submits the present Compliance Report / Action Taken Report in compliance with the directions passed by this Hon'ble Tribunal in the above-captioned matter. The copy of action taken is annexed herewith as **ANNEXURE-A**

ACTION TAKEN REGARDING PIGEON FEEDING POINTS

1. That NDMC has identified pigeon feeding points in its area and issued directions to field staff to regularly challan persons causing insanitary conditions.
2. That daily cleaning is also being carried out at such places. That in the last three months, 23 challans were done in January 2026, 14 in February 2026 and 39 in March 2026. The Enforcement

Department has also removed unauthorized vendors from the concerned areas.

ACTION TAKEN REGARDING MONKEY / CATTLE FEEDING POINTS

3. That NDMC has taken several steps to stop monkey feeding and maintain cleanliness.
4. That the Awareness programmes, including Nukkad Nataks, were held at various places. Awareness messages were also shared on NDMC's social media and website.
5. That NDMC has engaged an authorized monkey catcher agency and more than 2000 monkeys have been trapped and rehabilitated. The Captured monkeys are safely transported and released after veterinary certification. Four challans have also been issued against persons feeding monkeys and causing littering.
6. That the Boards have been installed at feeding points, awareness drives have been conducted, and langur cutouts have been placed at different locations.

ACTION TAKEN REGARDING DOG FEEDING POINTS

7. That NDMC, through Palika ABC Society, has taken steps to regulate stray dog feeding. The awareness campaigns were conducted with RWAs. Around 100 designated dog feeding points have been identified and 100 instruction boards have been installed. The regular monitoring is being done to ensure compliance and NDMC will continue to follow the directions of this Hon'ble Tribunal.

8. That the NDMC undertakes to take continue all necessary steps in accordance with law and directions of this Hon'ble Tribunal.

PRAYER

In view of the above facts and circumstances, the aforesaid compliance/action taken report by NDMC may kindly be taken on record in the interest of justice,

The answering respondent undertakes to abide by the orders of the Hon'ble Tribunal.

Dated: 09/04/2026

New Delhi:-



RESPONDENT no.4

Dr. Mriganka Bora
Chief Medical Officer
Public Health Department
New Delhi Municipal Council

30
CHIEF MEDICAL OFFICER
ROOM NO. 1004, 10TH FLOOR
NEW DELHI MUNICIPAL COUNCIL
PALIKA KENDRA, NEW DELHI

4

D/ 94/.CMO-I/2026

Dated - 9/04/2026

Sub:- Court Case O.A No.78/2025 (IA No.228/2025) in the matter of Armaan Palliwal Vs Govt. of NCT of Delhi & Ors

In ref. to O.A No.78/2025 (IA No.228/2025) in the matter of Armaan Palliwal Vs Govt. of NCT of Delhi & Ors. the ATR by Public Health Department NDMC is as under

1. Action taken Report for pigeon feeding point

A survey was carried out by sanitation supervisory staff to identify locations of pigeon feeding points and directions were issued to challan regularly the persons creating insanitary conditions. Moreover daily cleaning of pigeon feeding point is being undertaken by Public Health Department on regular basis.

The details of last three months challan is as under: -

S.No	Month	Total Number of Challan
1.	January -2026	23
2.	Februry -2026	14
3.	March-2026	39

Further Enforcemnt Department also carried out inspection and removal of unauthorized vendors from the area.

2. Action taken Report for Cattle & Monkey Feeding Point :-

1. NDMC has recently undertaken various actions to create awareness regarding harm caused by feeding monkeys and littering of garbage.
2. Nukkad Natak are being organized in public places for creating awarehness regarding proper disposal of garbage and harmful effects of monkey feeding by human beings. NDMC has organized nukkad natak at

Sl No.	Location
1.	Hanuman mandir
2.	Connaught line
3.	Tolstoy Marg
4.	Krishi bhawan
5.	Krishna Menon market
6.	Jodhpur mess
7.	Shivaji bridge
8.	Malcha Market
9.	Nirmaan Bhawan
10.	Hanuman Mandir
11.	Hanuman Mandir

12.	Sarojini Nagar	31
13.	Navyug school Lodi colony	
14.	PNT School, Atul Grover Road	
15.	Harkot Butler Sr. Secondary School, Mandir Marg	

The photographs of the same has been attached **A1**.



3. NDMC has also displayed awareness messages on social media including Instagram, facebook and X (twitter) accounts of NDMC. That screenshots of the same have been attached **A2**.



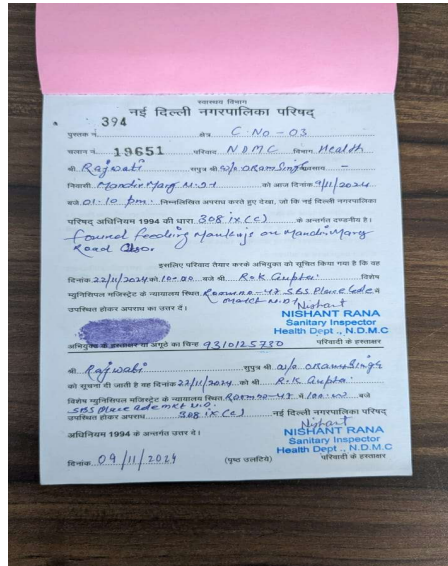
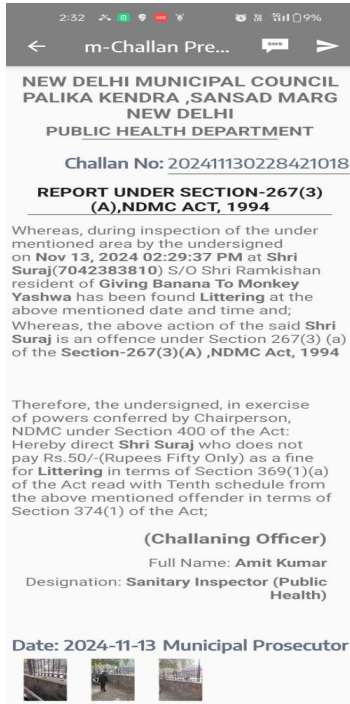
2 likes, 0 comments, 0 shares

newdelhimunicipalcouncil एनडीएमसी का जनता से अनुरोध है कि वे बंदरों को खाना न खिलाएं, बंदरों से सुरक्षित दूरी बनाए रखें। बंदरों को खाना खिलाने से मानव-बंदर संघर्ष बढ़ जाता है।

आइए हम सभी मिलकर ये नियम अपनाये एवं एक सुरक्षित वातावरण को बढ़ावा दें।

2 hours ago · See Translation

4. NDMC has also placed a social awareness message on the official website of NDMC on various aspects of monkey menace. That the screenshot of the same has been attached **A3**.
5. Further, NDMC has entered into a contract with a monkey catcher agency for catching and rehabilitation of monkeys from NDMC area. The monkeys are caught by the monkey catchers in cages and transported in a humane manner without causing any cruelty, more than 2000 monkeys have been caught and rehabilitated till date. The citizens have acknowledged the relief brought by trapping of monkeys and many have requested repeating of exercise to trap remaining monkeys that the copy of the said contract is annexed as attached **A4**.
6. As per terms and conditions of the said contract, Veterinary Doctors at NDMC Veterinary Hospital, Moti Bagh issue certificate giving details of captured monkeys and then monkeys are received by Rehabilitation Centre at Asola Bhatti Mines Wildlife Sanctuary. The photographs of trapping and catching of monkeys along with their transportation has been annexed as attached **A5**.
7. The Public Health Department has also issued 4 challans to public for causing littering by feeding monkeys.



8. The Department has also installed boards at monkeys feeding points requesting public not to feed monkeys TOC attachment **A4**.



9. The department has conducted interpersonal communications at hanuman Mandir, Tolstoy Marg, krishi Bhawan, Jodhpur Mess, Shivaji Bridge and Krishan Menon Market.



10. The Languor cutouts have been placed at different places of NDMC to repel monkeys.



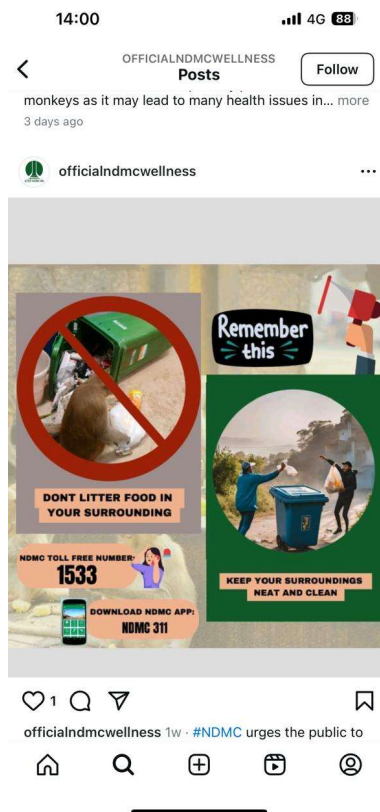
11. The Counsel has also been requested to submit before Hon'ble Court to issue directions for imposing hefty fines on persons feeding monkeys.
12. That the data relating to the capture and relocation of monkeys area wise till date is provided herein below:

A1(Nukkad Natak)

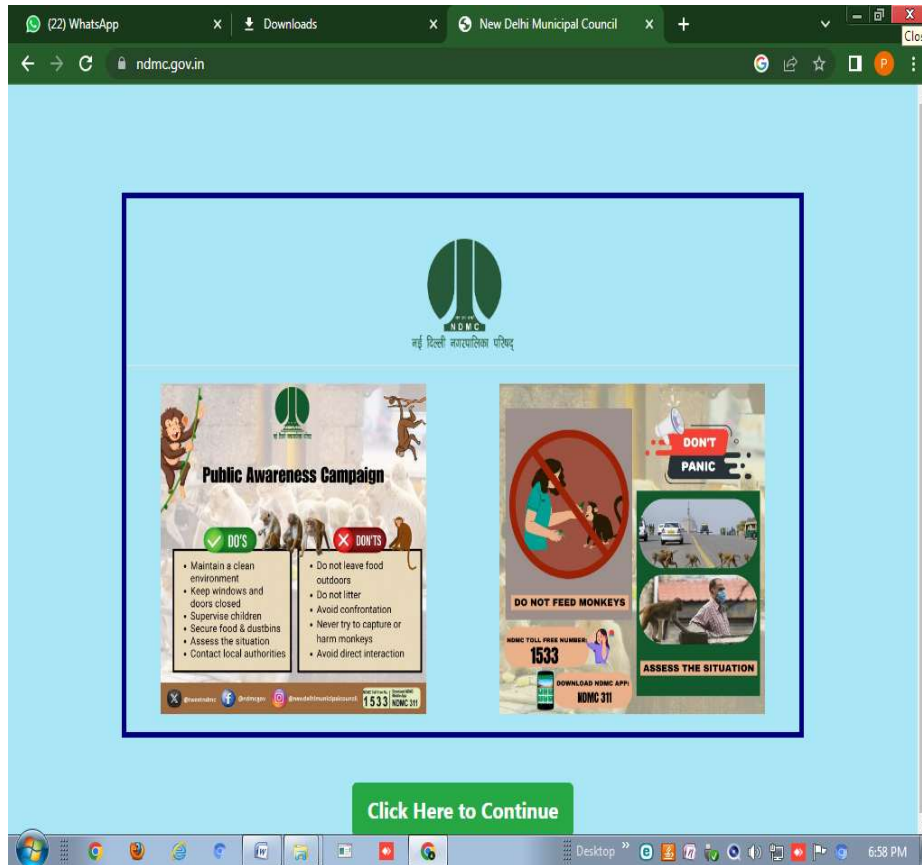
9



A2(Social Media)



A3(NDMC Official Website)



The screenshot displays the official website of the New Delhi Municipal Council (NDMC). The browser's address bar shows the URL ndmc.gov.in. The website's header features the NDMC logo and the text "नई दिल्ली नगरपालिका परिषद्".


The main content area is a public awareness campaign for monkeys, titled "Public Awareness Campaign". It is divided into two sections:


- DO'S:**
 - Maintain a clean environment
 - Keep windows and doors closed
 - Supervise children
 - Secure food & dustbins
 - Assess the situation
 - Contact local authorities
- DON'TS:**
 - Do not leave food outdoors
 - Do not litter
 - Avoid confrontation
 - Never try to capture or harm monkeys
 - Avoid direct interaction

Additional information includes the NDMC Toll Free Number **1533** and a prompt to "DOWNLOAD NDMC APP: NDMC 311". A green button at the bottom of the campaign area says "Click Here to Continue".

The Windows taskbar at the bottom shows the time as 6:58 PM.


A4(Boards)


नई दिल्ली नगरपालिका



**DO NOT
FEED
MONKEYS**

It Alters their
Natural Behaviour and
makes them aggressive
to humans.

 Reach out to NDMC at
toll free number 1533
or
Register Your complaint
at NDMC 311 App


नई दिल्ली नगरपालिका



**बंदरों को खाना
न खिलाएं**

यह उनके प्राकृतिक व्यवहार को
बदल देता है और उन्हें मनुष्यों के
प्रति आक्रामक बनाता है।

 टोल फ्री नंबर 1533 पर
एनडीएमसी से संपर्क करें
या
एनडीएमसी 311 ऐप पर
अपनी शिकायत दर्ज करें

जनहित में जारी

Pamphlets



Acknowledgement letter

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

(Residential Office of Hon'ble Mr. Justice A.P. SAHI, President,
National Consumer Disputes Redressal Commission)

Ph. No. 23014646, 23014242

18, Akbar Road, New Delhi

Ref. No. NDMC/Monkey Menace/2024

Dated 30.10.2024

ACKNOWLEDGEMENT

This is to convey thanks in response to the request for effectively containing the Monkey menace at 18, Akbar Road, New Delhi and its vicinity in September 2024. The concerned wing of the NDMC responded and deputed a team of monkey catchers supervised by Shri Anil, who performed well and caught and removed about 30 monkeys from Akbar Road Area on 18.09.2024.

The menace however is yet to be eliminated as the left overs have grouped once again and therefore, the exercise needs repetition for their eradication. I, therefore, request you to undertake a few more exercise by deploying the monkey catcher team once again for which I shall be grateful.

**(RAMA SHANKER)
PRINCIPAL PRIVATE SECRETARY
9911193935**

RAMA SHANKER
PRINCIPAL PRIVATE SECRETARY
NATIONAL CONSUMER DISPUTES
REDRESSAL COMMISSION
RUBBER TANYAY BHAWAN
GOVERNMENT OF INDIA
18, Akbar Road, New Delhi-110024

Monkey Traps



Boards



3. Action taken Report for Dog Feeding Points

It is submitted that New Delhi Municipal Council (NDMC), through Palika ABC Society, has already undertaken several proactive measures to regulate and manage the feeding of stray dogs in a systematic and controlled manner, in coordination with Resident Welfare Associations (RWAs) and other stakeholders.

The details of actions taken are as under:

1. Awareness Campaigns:

Palika ABC Society has conducted multiple awareness campaigns in collaboration with RWAs across NDMC areas. These campaigns aim to educate residents about responsible feeding practices, animal behavior, and the importance of maintaining hygiene while feeding stray dogs.

2. Identification of Feeding Points:

In consultation with RWAs and local residents, 100 number designated feeding points have been identified to ensure that feeding activities are carried out in an organized manner without causing inconvenience to the general public or obstruction in public spaces.

4. Installation of Instruction Boards:

100 Feeding instruction boards have been installed at designated locations. These boards clearly outline guidelines for feeding stray dogs, including:

- Feeding only at designated points and time.
- Maintaining cleanliness and proper disposal of leftover food
- Avoiding feeding in crowded public places, roads, and footpaths

4. Coordination with RWAs and Public Participation is being encouraged.


5. Monitoring and Regulation:

Regular monitoring is being carried out by the concerned staff to ensure that feeding is conducted only at identified locations and in accordance with the guidelines issued.

Further, NDMC ABC Society is strengthening these efforts and will continue to take necessary steps in line with the directions of the Hon'ble Court and Government of NCT of Delhi.

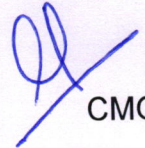


MOH


 D. S. SRIVASTAVA
 MOH, N.D.M.C.
 PALIKA KENDRA
 NEW DELHI
 9/11/26

Copy to :

1. Director Law(NDMC)
2. Section officer Local Body, UD Department , Govt. of NCT of Delhi
3. PA to Secy.(NDMC)
4. Raj Kumar (Legal Council)



CMO-1

Chief Medical Officer
 Public Health Department
 New Delhi Municipal Council
 Palika Kendra, New Delhi